

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.201  
**C.P. (IB)/248(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SHOBHANA ASHOK JAIN PROPRIETOR OF SUVIDHI  
INDUSTRIES  
VS  
KIRI INDUSTRIES LIMITED

.....Applicant

.....Respondent

**Order delivered on: 03/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Mandeep Singh Saluja, Adv. for Mr. Rituraj Meena

**ORDER**

Ld. Counsels for both sides submitted that settlement talks are going on. Both sides are directed to file pursish regarding settlement today itself.

List for further consideration on 24.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**